

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SPECTRUM HOLIDAYS PRIVATE LIMITED

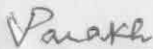
1.	NAME OF CORPORATE PERSON	Spectrum Holidays Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	29/06/2004
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED /REGISTERED	Registrar of Companies, NCT of Delhi & Haryana
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U63040DL2004PTC127238
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	B-401, Shakti CGHS Ltd, Plot No. 18, Sector-5, Dwarka, New Delhi-110078
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	September 22, 2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Vimal Parakh Address: 201-202, Magnum House-II, Commercial Complex, Karam Pura, New Delhi-110015. Ph. No. 011-25920166. Email Address: vimalparakh@gmail.com Registration Number: IBBI/IPA-001/IP-P00271/2017-18/10515
8.	LAST DATE FOR SUBMISSION OF CLAIMS	October 21, 2020

Notice is hereby given that the **Spectrum Holidays Private Limited** has commenced voluntary liquidation on September 22, 2020.

The stakeholders of Spectrum Holidays Private Limited are hereby called upon to submit a proof of their claims, on or before October 21, 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Vimal Parakh
Liquidator

Date: 23-09-2020
Place: New Delhi